

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 870
TO BE ANSWERED ON 21.07.2016

'KHET TALAB' UNDER MGNREGS

870. SHRI BHOLA SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has decided to create 5 lakh farm ponds and dug wells under the MGNREG Scheme;
- (b) if so, State/UT-wise details of number of farm ponds and dug wells that are planned to be build in this year 2016- 17, including for the State of Uttar Pradesh;
- (c) the criteria on which the location for these 5 lakh farm ponds and dug wells is ascertained;
- (d) whether activities to create these farm ponds and dug wells in drought-hit regions have been started immediately for providing relief to people there;
- (e) if so, the details thereof and financial and physical progress made so far thereon, State/UT-wise; and
- (f) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

- (a): In current financial year (FY 2016-17) a national target of constructing 8,82,325 Farm Ponds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has been kept to harvest rain water.
- (b): Details of the number of farm ponds which are planned to be built in States/UTs including Uttar Pradesh under MGNREGA during this Financial Year 2016-17, is given in **Annexure-I**.
- (c): The Ministry has imparted training to 260 engineers of State Technical Resource Teams (STRTs) from 31 States/UTs on all works permitted under MGNREGA including farm ponds and dug wells. Guidelines to locate farm ponds and dug well are provided in the 'SAMARTHYA' technical training manual (MGNREGA) published by the Ministry of Rural Development.
- (d): Yes, Madam. Strategically most of the States/UTs started to create maximum number of farm ponds before pre-monsoon to avail benefit in the same year.
- (e): State/UT-wise details of the physical progress in construction of Farm Ponds in FY 2016-17 (as on 18-07-2016) is given in **Annexure-II**.
- (f): Does not arise.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No. 870 dated 21.07.2016

No.	State	No. of Works
(1)	(2)	(3)
1	ANDAMAN AND NICOBAR	307
2	ANDHRA PRADESH	250000
3	ARUNACHAL PRADESH	1108
4	ASSAM	13239
5	BIHAR	15000
6	CHHATTISGARH	55000
9	GOA	25
10	GUJARAT	27516
11	HARYANA	61
12	HIMACHAL PRADESH	10361
13	JAMMU AND KASHMIR	1885
14	JHARKHAND	128132
15	KARNATAKA	111340
16	KERALA	5000
17	MADHYA PRADESH	50000
18	MAHARASHTRA	1000
19	MANIPUR	2724
20	MEGHALAYA	300
21	MIZORAM	2131
22	NAGALAND	603
23	ODISHA	20340
24	PUDUCHERRY	5
25	PUNJAB	1581
26	RAJASTHAN	25000
27	TAMIL NADU	17500
28	TELANGANA	25000
29	TRIPURA	18700
30	UTTAR PRADESH	5705
31	UTTARAKHAND	3814
32	WEST BENGAL	88948
	Total	882325

Annexure-II referred in reply to part (e) of Lok Sabha Unstarred Question No. 870 dated 21.07.2016

Farm Ponds works in FY 2016-17 (as on 18.07.2016)

No.	States	Ongoing	Completed
(1)	(2)	(3)	(4)
1	ANDHRA PRADESH	298125	3965
2	ARUNACHAL PRADESH	246	0
3	ASSAM	3129	21
4	BIHAR	8144	599
5	CHHATTISGARH	20961	1941
6	GOA	10	0
7	GUJARAT	5027	347
8	HARYANA	354	11
9	HIMACHAL PRADESH	10991	2269
10	JAMMU AND KASHMIR	1467	116
11	JHARKHAND	122592	12841
12	KARNATAKA	52116	2938
13	KERALA	1444	832
14	MADHYA PRADESH	17953	4325
15	MAHARASHTRA	27351	1490
16	MANIPUR	286	27
17	MEGHALAYA	543	22
18	MIZORAM	506	57
19	NAGALAND	27	0
20	ODISHA	18406	5028
21	PUNJAB	25	2
22	RAJASTHAN	63642	1059
23	SIKKIM	5	2
24	TAMIL NADU	1668	871
25	TELANGANA	17191	302
26	TRIPURA	1187	449
27	UTTAR PRADESH	39928	1333
28	UTTARAKHAND	3014	31
29	WEST BENGAL	70212	14041
30	ANDAMAN & NICOBAR	0	0
31	DADRA & NAGAR HAVELI	0	0
32	DAMAN & DIU	0	0
33	LAKSHADWEEP	0	0
34	PUDUCHERRY	10	0